

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**OA NO. 2136/2014**

**this the 16<sup>th</sup> day of July, 2019**

**Hon'ble Mr. S.N. Terdal, Member (J)**

**Hon'ble Mr. Pradeep Kumar, Member (A)**

Subhash Saxena

S/o Late B.S. Saxena

62 years

R/o A-138-T-3, Ashirwad Apartment

Dilshad Colony, Delhi – 110095.

Retired from Govt. of India as Wireman

Central Public Works Department

Electrical Division-III, B-518, I.P. Bhawan

New Delhi.

...Applicant/Plaintiff

(None)

Versus

1. The Superintendent Engineer (Electrical)

D.C.E.C.-II, CPWD, 4<sup>th</sup> Floor, CPWD

IP Bhawan, New Delhi.

2. The Executive Engineer, ED-III

CPWD, 4<sup>th</sup> Floor, B-518

I.P. Bhawan, New Delhi.

...Respondents/Defendants

(By Advocate : Mr. Rajinder Nischal)

**ORDER (ORAL)**

**Mr. S.N. Terdal :**

None for the applicant. Earlier also on several occasions applicant is not appeared. It seems that applicant is no more interested in pursuing this OA. Hence, OA is dismissed in default and for non prosecution.

**(Pradeep Kumar)  
Member (A)**

/anjali/

**(S.N. Terdal)  
Member (J)**